

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) No. 273 of 2018**

**IN THE MATTER OF:**

**Om Prakash Avulla** **...Appellant**

**Vs**

**Achala Gold Agritech Investments Ltd & Ors.** **...Respondents**

**Present:**

**Appellant: Mr. P. Nagesh, Mr. Harshal Kumar and Mr. Shivam Wadhwa, Advocates.**

**Respondents:**

**With**

**Company Appeal (AT) No. 311 of 2018**

**IN THE MATTER OF:**

**U.V. Hari Prasad Raju & Ors.** **...Appellants**

**Vs**

**Achala Gold Agritech Investments Ltd & Ors.** **...Respondents**

**Present:**

**Appellants:**

**Respondents: Mr. P. Nagesh, Mr. Harshal Kumar and Mr. Shivam Wadhwa, Advocates.**

**ORDER**

**20.09.2019:** Due to paucity of time the matter could not be taken up today.

List the matter for hearing on **23<sup>rd</sup> September, 2019 at 11.30 AM.**

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**am/nn**